

(ii) Akbar Hotel, New Delhi

(Offering facilities and standards of 5-star Category)

	(Rs. in lakhs)	
	1972-73	1973-74
Income	95.17	111.74
Expenditure	88.38	106.69
Staff Strength :	As on 31-3-73 345	As on 31-3-74 408

(iii) Hotel Ashoka, Bangalore

(Offering facilities and standards of 5-star Category)

	(Rs. in lakhs)	
	1972-73	1973-74
Income	74.13	84.31
Expenditure	68.50	77.46
Staff Strength:	As on 31-3-73 280	As on 31-3-74 235

The above information in respect of hotels functioning in the Private Sector is not maintained by the Department of Tourism.

(d) There is no proposal at present under consideration for construction of New 5-star hotels in the Public Sector by the ITDC. However, there are some hotel projects in the private sector which are under planning or are at various stages of construction and depending upon the availability of financial resources and construction material etc., these hotels might come up during the Fifth plan period.

Amount of loan advanced by L.I.C. to Policy holders for House Building Purposes

5406. PROF. NARAIN CHAND PARASHAR: Will the Minister of FINANCE be pleased to state:

(a) the total amount of loan advanced to the Policy holders by the L.I.C. for house building purposes during the Current Financial Year and the preceding three years;

(b) the categories of policy holders who are eligible for the sanction of this loan; and

(c) the total provision being made in the Fifth Five Year Plan on this account?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): (a) During the year 1973-74, LIC had sanctioned under its "Own Your Home" Scheme as also under its township development, Scheme for providing houses to its policy holders a sum of Rs. 567.91 lakhs. The corresponding figures for the preceding 3 years, i.e., 1972-73, 71-72 and 70-71, LIC amounted to Rs. 557.09 lakhs, Rs. 488.45 lakhs, and Rs. 371.62 lakhs respectively. Information for the current year is not readily account?

(b) The categories of policy holders who are eligible for being sanctioned these loans are:—

(1) Policyholders who are employees and who satisfy the LIC about the stability of their employment Permanent or confirmed employees of the following will generally be deemed to satisfy this condition.

(i) Central or State Government.

(ii) Municipality, Municipal Corporation, Local Boards, any

Authority or Corporation or Board constituted by an Act of Parliament or State Legislature or any Government Company

(iii) Any Company whose shares—Preference and or Ordinary—are Approved Investments as defined in Section 27A (1) of the Insurance Act, 1938

(iv) Any other Employer approved by the LIC

(2) Other policyholders

(c) The provision made in the Fifth Five Year Plan for total loan assistance to the policy holders is estimated at Rs 3,829 42 lakhs

Support Prices for Jute and Cotton

5407. SHRI MADHU LIMAYE Will the Minister of COMMERCE be pleased to state

(a) whether Government have declared minimum support prices for jute and cotton this year,

(b) the likely production this year and

(c) the role envisaged for the Jute and Cotton Corporations in the purchase operations this year?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH)

(a) While the statutory minimum price for raw jute has been fixed such prices for cotton have not yet been fixed.

(b) Estimated production of raw jute and cotton in this season is 40 lakh bales and 62 lakh bales respectively

(c) Jute Corporation of India is employing its available resources in the purchase of jute in the markets where the ruling prices are comparatively nearer the minimum support

levels The extent of market operations of Cotton Corporation of India is being actively considered

Multinational Organisation by Latin American Coffee producing Countries

5408 SHRI C JANARDHANAN Will the Minister of COMMERCE be pleased to state

(a) whether Latin American Coffee producing countries decided to form a multinational organization to fix just prices for the product, and

(b) if so, Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH)

(a) and (b) It is reported that certain coffee producing American countries have decided to establish a new Multinational company with the object of obtaining higher prices for coffee from the world market Further details about the proposed company are yet to be known before Government could consider the implications

Anomalies in Salaries drawn by Officers of R.B.I.

5409 SHRI BIBHUTI MISHRA Will the Minister of FINANCE be pleased to state

(a) whether many officers in the Reserve Bank of India are drawing monthly emoluments much less than the staff working under them and much less than what the officers themselves would have drawn had they continued to remain as workmen staff,

(b) whether the Reserve Bank is eager to solve the above anomalies but is unable to do so because of the obstacles played by the Department of Banking in his Ministry; and